

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.984 of 2019

IN THE MATTER OF:

Ugro Capital Ltd.

...Appellant

Versus

**Bangalore Dehydration and Drying
Equipment Co. Pvt. Ltd.**

...Respondent

**For Appellant: Shri Abhishek Singh and Shri J. Amal Anand,
Advocates**

**For Respondent: Shri Shishiv Pinaki and Shri Kamaldeep,
Advocates**

ORDER

09.01.2020 Heard both sides. Judgement is reserved.

The Learned Counsel for the respective parties are directed to file written submissions containing not more than three pages by 14th January, 2020.

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

[V.P. Singh]
Member (Technical)

/rs/md